### GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

STARRED QUESTION NO. †\*335 TO BE ANSWERED ON 17.03.2020

### HOSTEL CAPACITY FOR STUDENTS

†\*335. SHRI ASHOK MAHADEORAO NETE:

## Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has taken or proposes to take steps to increase the capacity of the hostels for the students belonging to Scheduled Castes, Scheduled Tribes, Backward Classes and the poor students of backward areas of the country particularly in tribal dominated Gadchiroli-Chimur Parliamentary Constituency in Maharashtra; and
- (b) if so, the details thereof?

#### **ANSWER**

# MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI THAAWARCHAND GEHLOT)

(a) & (b): A Statement is laid down on the table of the House.

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# Statement referred to in reply to Part (a) & (b) of Lok Sabha Starred Question No. 335 for 17.03.2020 regarding 'Hostel Capacity for Students'

(a) & (b): The Ministry of Social Justice and Empowerment is implementing the Schemes of 'Babu Jagjivan Ram Chhatrawas Yojna (BJRCY)' and 'Construction of Hostels for OBC Boys and Girls' across the country, including in Maharashtra, for construction of hostels for SCs and OBCs respectively. Under the Scheme of BJRCY, eligible central assistance is provided to the State Governments/ Union Territory Administrations/Central and State Universities/Institutions, inter-alia, for expansion of the existing hostels facilities.

Depending on their requirements, the State Governments and the other implementing agencies submit proposals for expansion of hostel facilities under the Scheme from time to time.

For Scheduled Tribes, the Ministry of Tribal Affairs is implementing, inter alia, the scheme of Special Central Assistance to Tribal Sub Scheme (SCA to TSS) for socioeconomic and educational development of tribal population and also provides grants to States under Article 275(1) of the Constitution, under which, the proposals for construction of Hostels for Tribal Boys and Girls are considered for financial assistance.